

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.6525

TO BE ANSWERED ON FRIDAY THE 06TH APRIL, 2018
CHAITRA 16, 1940 (SAKA)

IMPORT DUTY ON EDIBLE OILS AND WHEAT

6525. SHRI CH. MALLA REDDY:
ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has increased import duties on various edible oils in the wake of plunging oilseed prices way below the minimum support price levels and competition from cheaper imports;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has also increased the import duty on wheat;
- (d) if so, the details thereof; and
- (e) the extent to which the increased import duty have benefited the farmers during the rabi season?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)

(a) and (b): Import duties on edible vegetable oils have been increased. Details of increase in import duty on edible vegetable oil are given as under:

Type of Edible Vegetable Oil	Earlier rate of duty	Current rate of duty	Date from which applicable
Crude Sunflower oil	12.5%	25%	17.11.2017
Refined Sunflower oil	20%	35%	17.11.2017
Soyabean oil (crude)	17.5%	30%	17.11.2017
Soyabean oil (refined)	20%	35%	17.11.2017
Crude Mustard/rapeseed/colza/canola	12.5%	25%	17.11.2017
Refined Mustard/rapeseed/colza/canola oils	20%	35%	17.11.2017
Crude Palm oils	30%	44%	01.03.2018
Refined Palm oils	40%	54%	01.03.2018
All other crude edible vegetable oils.	12.5%	30%	02.02.2018
All other refined edible vegetable oils.	20%	35%	02.02.2018

(c) and (d) : With effect from 08.11.2017 import duty on wheat has been increased from 10% to 20%.

(e): The increase in import duty has benefitted the farmers by way of higher remunerative price of produce. The modal price of oilseeds such as soybean, sesame, groundnut etc. has increased due to increase in import duty.
